

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 208
(CAA)-56/ND/2022

IN THE MATTER OF:

Prem Industries India Ltd

... **Applicant/Petitioner**

Under Section: 230-232

Order delivered on 29.09.2022

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Mr. Rishabh Jain, Adv.

For the RD : Adv. Shankari Mishra

ORDER

Mr. Rishabh Jain, Ld. Counsel appears for the Applicant and submits that in compliance with the order dated 11.04.2022, the copy of the application filed before the Allahabad Bench of this Tribunal and amended memo of parties have been filed on 21.06.2022.

Issue notice to the RoC, RD as well as Income-Tax Department. The Applicant is also directed to effect publication of the notice in two national newspapers. List on 21.11.2022.



**(BINOD KUMAR SINHA)
MEMBER (T)**



**(BACHU VENKAT BALARAM DAS)
MEMBER (J)**